

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1156
ANSWERED ON 27TH JULY, 2023**

TOLL COLLECTION

1156. SHRI L.S. TEJASVI SURYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the toll collected per year before and after the introduction of FASTag system in the country;**
- (b) the category of motor vehicles which contributes the most to the additional toll being collected across the country;**
- (c) the probable reasons for lower toll collection before the introduction of FASTag system; and**
- (d) the steps taken to further improve the efficiency of collection of toll in the country?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) FASTag system has been effectively introduced i.e. collection started from the Financial Year 2016-17. Conversion of cash lane to FASTag lane has been gradual. All lanes of the fee plazas has been made FASTag lane with effect from 15th/16th February, 2021. Presently 97.6% fee collection happens through FASTag. The Financial Year-wise user fee collection before and after introduction of FASTag at National Highways fee plazas is as under:

Serial No.	Financial Year	Total Collection (Rupees in Crore)
1.	2015-16	17,759.12
2.	2016-17	18,511.69
3.	2017-18	22,664.50
4.	2018-19	25,145.19
5.	2019-20	27,645.84
6.	2020-21	27,923.22
7.	2021-22	33,907.71
8.	2022-23	48,028.19

(b) The user fee collection is highest from heavy commercial vehicles (4 to 6 axles) after implementation of FASTag.

(c) Migration from manual toll collection to Electronic Toll Collection through FASTag has improved the overall user fee collection. Further, the user fee collection increases every year on account of traffic growth, revision in user fee rates, addition of new tollable road length etc.

Moreover, with the declaration of all lanes of fee plazas on National Highways as FASTag Lane of the fee plaza, compliance of toll collection has improved.

(d) Towards improving the efficiency in collection of user fee following steps have been taken:

(i) Availability of FASTag has been simplified & widespread.

(ii) Government has mandated fitment of FASTag in M&N Categories of motor vehicles.

(iii) Government has declared all lanes of fee plazas as FASTag lane with effect from midnight of 15th/16th February 2021.

(iv) Vehicles not fitted with “FASTag” or vehicles without valid & functional “FASTag” are required to pay a fee equivalent to two times of the applicable fee.
